

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1091
ANSWERED ON 28.07.2026

PROGRESS MADE UNDER PMSGMBY

1091. SHRI SADANAND MHALU SHET TANAVADE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress made under PM Surya Ghar: Muft Bijli Yojana (PMSGMBY), indicating the State-wise number of rooftop solar installations completed, households benefited, including Goa and the year-wise budgetary allocation and central financial assistance released since inception;
- (b) the average time taken for approval, installation and subsidy disbursal, along with measures taken to address implementation bottlenecks relating to DISCOM readiness and grid connectivity;
- (c) the measurable outcomes achieved in terms of distributed renewable energy generation, consumer savings and carbon emission reduction; and
- (d) whether Government proposes a national real-time dashboard with DISCOM-wise performance rankings to improve transparency, accountability and timely implementation of the Scheme?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The PMSG: MBY is a demand-driven scheme wherein all residential consumers in the country, having a grid-connected electricity connection with the local DISCOM, can avail the benefits of the scheme, for installation of rooftop solar (RTS) systems by applying on the National Portal (www.pmsuryaghar.gov.in) of the scheme.

Under the scheme, since its launch in February 2024, a total of 75,25,418 applications have been received, 39,72,447 RTS systems with a cumulative installed capacity of 14,180.89 MW have been installed, benefitting 48,02,717 households and released an amount of Rs. 27,343.90 crore as Central Financial Assistance (CFA) across the country including state of Goa, as on 22.07.2026. The state/UT-wise details are placed at **Annexure**.

Further, the year-wise budgetary allocation under the scheme is given below: -

FY	Budget Estimate (Rs. Crore)
2024-25	6,250
2025-26	20,000
2026-27	22000

Under the PMSG: MBY, the Government has simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW and the Net metering agreement has been made part of application in the National Portal eliminating the need for its separate approval.

Further, the entire process from application to Central Financial Assistance (CFA) disbursement is online through the National Portal. With all credentials are entered correctly on the National portal, the average time taken in releasing the CFA is around 15 days after redemption request made by the consumer.

(c) Under the PMSG: MBY, it has been estimated that RTS installation in one crore households may produce renewable electricity of 1,000 billion units, which may result in reduction of 720 million ton of CO₂ eq emission during the 25 years of lifetime of the RTS systems.

(d) Under PMSG: MBY, the National Portal facilitates monitoring of the Scheme by capturing key implementation parameters, including applications, technical feasibility approvals, installations, net metering and subsidy disbursement. The National portal also provides updated DISCOM wise performance details, which is regularly reviewed at various levels to improve transparency, accountability and timely implementation of the Scheme.

Annexure referred to in reply of part (a) & (b) of Rajya Sabha Unstarred Question No. 1091 to be answered on 28.07.2026 regarding Progress made under PMSGMBY

The state/UT wise details of progress made under the PMSG: MBY across the country (As on 22.07.2026)

S No.	State	Applications (Nos)	Installations (Nos.)	Households Covered (Nos.)	Subsidy Released (Rs. Cr.)
1	Gujarat	1158950	759978	1099969	5597.04
2	Maharashtra	1429373	683356	1066065	5017.02
3	Uttar Pradesh	1144143	690482	698984	4652.73
4	Kerala	410943	301467	308313	2043.61
5	Rajasthan	444737	267624	276630	1815.39
6	Andhra Pradesh	889817	241529	246011	1358.36
7	Madhya Pradesh	219940	153795	159031	1095.26
8	Assam	435265	157378	158106	1148.37
9	Odisha	284972	137492	138580	692.34
10	Haryana	187808	112531	122121	730.11
11	Tamil Nadu	102361	84568	100084	576.66
12	Uttarakhand	139592	95241	95605	719.59
13	Chhattisgarh	189832	80825	83291	498.17
14	Telangana	84630	53770	69233	325.11
15	Jammu and Kashmir	84823	38665	38818	298.93
16	Karnataka	55591	22677	34383	163.44
17	Bihar	83044	23944	24586	161.76
18	Punjab	26480	17089	17098	110.07
19	NCT of Delhi	48590	10386	15190	70.82
20	Himachal Pradesh	16893	11675	11708	87.00
21	Meghalaya	1004	58	9304	0.31
22	Puducherry	6280	4678	4755	31.31
23	Goa	4529	3323	4564	22.58
24	Tripura	7745	4384	4396	32.52
25	Jharkhand	10186	3205	3435	21.20
26	West Bengal	42743	2935	3042	8.43
27	Ladakh	2561	2008	2008	14.94
28	Manipur	3142	1514	1514	11.38
29	Chandigarh	1609	1364	1364	8.28
30	Mizoram	1483	1330	1333	10.43
31	Lakshadweep	1364	1182	1182	9.77
32	DNH & DD	3238	1107	1107	5.40
33	Nagaland	858	433	433	2.71
34	A&N Islands	660	396	416	2.46
35	Sikkim	158	57	57	0.37
36	Arunachal Pradesh	74	1	1	0.01
	Total	75,25,418	39,72,447	48,02,717	27,343.90
